

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 243 OF 2015 &
IA NOS. 396, 397 & 426 OF 2015**

Dated : 07th November, 2017

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

In the matter of:

**Mumbai International Airport Pvt. Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant (s) : Ms. Amrita Narayan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Vishal Anand
Ms. Nishtha Kumar for R-2

ORDER

It is represented by the learned counsel for the parties that Appeal No. 341 of 2016 on the similar issues has been admitted and listed before Court-I on 11.12.2017 and this appeal, being Appeal no. 243 of 2015, listed before Court-II, should also be placed before Court-I.

Registry is directed to put up a note before the Hon'ble Chairperson for suitable direction in this regard.

**(Justice N.K. Patil)
Judicial Member**

**(I. J. Kapoor)
Technical Member**